

No.A-17011/3/07-Ad.III/I
Government of India
Ministry of Corporate Affairs

'A' Wing, 5th floor, Shastri Bhavan,
Dr.Rajendra Prasad Road, New Delhi,
Dated the 18th September, 2012

OFFICE MEMORANDUM

Sub:- Extension of tenure of AMA at PRATAP VIHAR (Ghaziabad) – Reg.

Consequent upon receipt of his willingness for extension of his appointment as Authorized Medical Attendant, the Head of Department in this Ministry hereby extends the appointment of Dr. Deepak Sharma, MD, (MCI Reg. No.32415/UP) R/O R-12, Railway Enclave, Pratap Vihar, Ghaziabad (UP), as Authorized Medical Attendant in terms of CS(MA) Rules, 1944 as amended from time to time for all employees of this Ministry and their family members residing at Pratap Vihar, Ghaziabad (UP), and within a radius of 16 Kms thereof not covered by CGHS for a further period of one year or till further orders whichever is earlier w.e.f. **15.09.2012**.

2. The aforesaid appointment of Dr. Deepak Sharma, MD, as Authorized Medical Attendant is made on the terms and conditions contained in this Ministry's O.M.No. A - 17011/2 /2005-Ad.III dated 22.12.2005.


(J.S.GUPTA)

Under Secretary to the Government of India

To
Dr. Deepak Sharma,
MBBS, MD
R/O R-12, Railway Enclave,
Pratap Vihar,
Ghaziabad (UP).

Copy for information to:-

1. Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi.
2. All officers/Sections in the Ministry.
3. Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi.
4. Shri Surendra Kumar, Section Officer; Ad.IV.
5. Guard file/Notice Board.
6. e-Governance Cell for uploading on " Employees corner link".
7. Hindi version will follow.